

**S&T Workshop, Podanur**

2069. SHRI C.K. KUPPUSWAMY: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal for modernisation of S & T Workshop, Podanur; and

(b) if so, the details thereof and the action Government propose to take in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAV RAO SCINDIA): (a). No Sir.

(b) Does not arise.

**Raids on the Premises of Central Excise and Customs Officers**

2070. SHRI HAFIZ MOHD. SIDDIQ: Will the Minister of FINANCE be pleased to state:

(a) how many times C.B.I. raided the premises of Customs and Central Excise officers in the country during the last six months;

(b) the details of the officers whose premises were raided; and

(c) the details of the outcome thereof and the action taken?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K. PANJA): (a) In connection with investigation of 12 cases, 36 searches were conducted by the CBI on the residential/office premises of 25 officials of Customs and Central Excise during the last six months (1-9-1988 to 28-2-1989).

(b) Details of the officials are given in the statement below.

(c) The following movable/immovable assets have been found:-

Cash, Bank Balance, FDRs, NSCs etc.	Rs. 54,20,430/-
Movable assets like VCRs, TVs and other costly household goods & Jewellery	Rs. 16,07,046/-
Immovable assets	Rs. 12,22,500/-

The cases are under investigation by C.B.I.